

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) (Ins.) No. 869 of 2020**

**IN THE MATTER OF:**

**Mahesh Hardware & Pipes Pvt. Ltd. ...Appellant**

**Vs.**

**Jains & Alliance Palm Ventures Pvt. Ltd. ...Respondent**

**Present:**

**For Appellant: Ms. Ishani Banerjee, Ms. Ramya, Advocates**

**For Respondent: Mr. K.V. Jagdishvaran, Advocate**

**ORDER**

**(Through Virtual Mode)**

**18.03.2021:** Parties are seeking and are allowed to file relevant compilation of citations within a week.

Let the matter be fixed for '**hearing**' on **6<sup>th</sup> April, 2021**.

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

S.S./kam